

**IN THE INCOME TAX APPELLATE TRIBUNAL  
HYDERABAD ' B ' BENCH, HYDERABAD.**

**BEFORE SHRI S.S. GODARA, JUDICIAL MEMBER AND  
SHRI L. P. SAHU, ACCOUNTANT MEMBER  
(Through Virtual Hearing)**

**ITA Nos.670 & 671/Hyd/2019  
(Assessment Years : 2015-16 & 2016-17)**

The Citizen Co-op. Society Limited,  
Hyderabad.  
PAN AAAAT 3952F .....Appellant.

Vs.

Asst. Commissioner of Income Tax,  
Circle 9(1), Hyderabad. ....Respondent.

Appellant By : Shri Ravi Bharadwaj.  
Respondent By : Shri Rohit Majumdar. (D.R.)

Date of Hearing : 7.6.2021.  
Date of Pronouncement : 11.06.2021.

**O R D E R**

**Per Bench :**

These two assessee's appeals for Asst. Years 2015-16 & 2016-17 arise from the Commissioner of Income Tax (Appeals)-7, Hyderabad's orders both dt.26.02.2019 passed in case No.0197/CIT(A)-7/2017-18 and 0147/CIT(A)-7/2018-19; respectively in

proceedings under Section 143(3) of Income Tax Act, 1961 ('the Act').

Heard both the parties. Case files perused.

2. At the outset, the ld. authorized representative of the assessee submitted that the assessee does not want to pursue the appeals as they have already filed forms I & II under the 'Direct Tax Vivad Se Viswas Scheme, 2020' and received Form 3 from the department. Therefore, consequent to the same, the assessee desires to withdraw the appeals before the Tribunal. Hence it was pleaded, that the appeals of the assessee may be treated as withdrawn.

3. The ld. DR conceded to the request of the Ld. AR.

4. After hearing both the parties, according to the request of the assessee and their Ld. AR, we hereby allow the appeals of the assessee to be withdrawn. We also make it clear that the assessee shall be at liberty to approach the Tribunal within the stipulated time as provided under the Act, in order to reinstate the

appeals, if their applications with respect to Vivad Se Vishwas Scheme are rejected.

5. In the result, appeals of assesseees are dismissed as withdrawn.

*Order pronounced in the open court on 11<sup>th</sup> June, 2021.*

Sd/-

**(L.P. SAHU)**  
Accountant Member

Sd/-

**(S.S. GODARA)**  
Judicial Member

Hyderabad, Dt.11.06.2021.

\* Reddy gp

Copy to :

1.	The Citizen Co-op Society Limited, 11-7-194, HUDA Colony, Saroor Nagar, Hyderabad-500 035
2.	ACIT, Circle 9(1), Hyderabad.
3.	Pr. C I T-7, Hyderabad.
4.	CIT(Appeals)-7, Hyderabad.
5.	DR, ITAT, Hyderabad.
6.	Guard File.

By Order

Sr. Pvt. Secretary, ITAT, Hyderabad.